#### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 800 TO BE ANSWERED ON 03.12.2015

#### **INCREASING PRODUCTION OF SOLAR ENERGY**

#### 800. DR. K. KAMARAJ: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the initiatives taken/being taken by the Government to increase the production of solar energy in the country during the last three years and the current year, State/UT-wise;

(b) the funds sanctioned, released and utilised for the development of solar energy in the country during the said period, State-wise including Tamil Nadu;

(c) the action plan drawn by the Government to boost solar energy generation in the country in future; and

(d) the details of subsidy being provided/proposed to be provided by the Government to domestic consumers for using solar energy?

#### ANSWER

# THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) The following initiatives have been taken by government to promote Solar Power in the country:

- Exemption from excise duties and concession on import duties on components and equipment required to set up a solar plant
- A 10-year tax holiday for Solar Power Projects.
- Wheeling, banking and third party sales, buy back facilities by states.
- Guaranted market through solar power purchase obligation to states.
- GBI schemes for small projects connected to grid below 33 kV.
- Reduced wheeling charges as compared to those for conventional energy.
- Special incentives for exports from India in renewable Energy technology under renewable energy sector- specific SEZ.
- A payment security mechanism to cover the risk of default by state utilities/discoms.
- A subsidy of 30% of the project cost for off-grid solar thermal projects, subject to availability of funds.

(b): The details of funds allocated and utilised for development of Solar energy in the country during last three years and current year are at Annexure I.

(c): In the Budget 2015, Government has announced a target of adding 175 GW of renewable energy, including addition of 100 GW of solar power, by the year 2022. It is also being planned to increase the Renewable Purchase Obligations to the levels as envisaged under National Action Plan on Climate Change (NAPCC).

(d): For grid connected Solar Rooftop, subsidy of 30% of the benchmark cost for general category States and 70% for special category states is being provided also under off grid Solar PV programme, subsidy of 30% of the benchmark cost for general category States and 70% for special category States is being provided for defined category and subjected to availability of funds.

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### Annexure-I referred to in to Part (b) of the Lok Sabha Unstarred Question No. 800 to be answered On Thursday, 3.12.2015

## State-wise break-up of funds released by the Government for setting up Grid Connected solar power plants in last three years

		(all figures are in crore			
SI.	State / UT	Funds released			
No.		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	15.18	13.60	146.08	3.87
2	Chhattisgarh	4.45	5.66	5.55	5.18
3	Gujarat	0.00	0.00	2.75	0
4	Haryana	7.72	9.25	11.82	9.86
5	Jharkhand	11.25	14.00	29.30	18.12
6	Karnataka	0.00	0.00	12.00	20
7	Kerala	0.00	0.00	3.60	0.25
8	Madhya Pradesh	2.93	4.81	8.29	12.68
9	Maharashtra	7.12	7.78	6.62	7.68
10	Odisha	3.74	6.45	13.09	0
11	Punjab	4.35	8.93	32.35	0
12	Rajasthan	11.73	25.26	56.40	37.36
13	Tamil Nadu	7.52	17.00	15.40	9.88
14	Telangana	0.00	0.00	2.75	0
15	Uttar Pradesh	4.66	4.77	17.15	3.5
16	Uttarakhand	0.22	7.64	18.25	5.72
17	West Bengal	0.00	0.00	6.00	0
18	Delhi	0.00	0.49	0.00	0
19	Meghalaya	-	-	-	0.25
20	Arunachal	-	-	-	0.25
21	Nagaland	-	-	-	0.25
	TOTAL	80.87	125.64	387.4	136.33

(all figures are in crore Rs.)

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SI.	States/UTs	Fund released in Rs. in Lakhs during				
No.		2012-13	2013-14	2014-15	2015-16	
1	Andhra Pradesh	134.41	29.37	3205.47	184.06	
2	Arunachal Pradesh	582.26	428.14	261.28	0	
3	Assam	223	304.20	57	261.27	
4	Bihar	20	350.00	647.67	52.16	
5	Chhattisgarh	5282.13	1115.23	3013.73	1419.44	
6	Delhi	0.00	0	102.04	230.66	
7	Goa	0	0	0	0	
8	Gujarat	0	6.57	1689.05	1660.05	
9	Haryana	225.69	0	623.54	356.01	
10	Himachal Pradesh	191.39	2098.31	1628.02	4632.32	
11	Jammu & Kashmir	3361.1	3696.61	1914.75	2564.75	
12	Jharkhand	270.49	0	651	0	
13	Karnataka	113.59	840.21	833.59	444.51	
14	Kerala	854.68	0	2370.34	1084.85	
15	Lakshadweep	0	644.96	0	375.00	
16	Madhya Pradesh	448.97	0	1569.64	40.60	
17	Maharashtra	27.57	0	3431.39	1742.13	
18	Manipur	1483.3	368.97	147.47	1277.76	
19	Meghalaya	0	501.83	572.91	0	
20	Mizoram	178.8	394.28	702.01	740.91	
21	Nagaland	1036.4	425.00	349.6	475.30	
20	Odisha	0	0	1294.33	177.11	
21	Puducherry0	0	0	26.4	0	
22	Punjab	96.51	203.39	1023.98	153.86	
23	Rajasthan	3890.32	1248.31	11488.72	14420.55	
24	Sikkim	261.63	819.75	141.33	0	
25	Tamil Nadu	127.95	2028.79	2938.96	2779.44	

State-wise Funds released under SPV Programmes during 2012-13, 2013-14 & 2014-15 & 2015-16 (till 30.09.2015)

Sl.	States/UTs	Fund released in Rs. in Lakhs during				
No.		2012-13	2013-14	2014-15	2015-16	
26	Tripura	401.9	0	112.5	310.03	
27	Uttarakhand	123	4056.64	115.42	2391.08	
28	Uttar Pradesh	2675.35	17.01	4480.84	793.93	
29	West Bengal	382.02	0	166.75	177.38	
30	Telangana			2231.57	528.10	
31	Chandigarh	0	0	276.04	0	
31	Others (CEL, REIL, NABARD, Regional Rural Banks, NGOs, etc.) and other Channel Partners	17526.01	13058.71	13410.66	8021.68	
TOTAL		25445.58	39918.47	32636.28	47318.65	